

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 125 of 2015 &  
IA No. 197 of 2015**

**Dated: 18<sup>th</sup> August, 2015**

**In the matter of:-**

**Uttar Pradesh Sugar Mills Co-Gen Association                   ...Appellant (s)  
Versus  
Uttar Pradesh Electricity Regulatory Commission & Anr.                   ...Respondent(s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **18.09.2015.**

**COURT MASTER**